

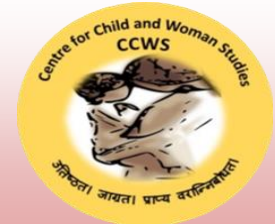
HIMACHAL PRADESH NATIONAL LAW
UNIVERSITY, SHIMLA

**Valedictory
Ceremony**

30th August, 2020

10:00 AM -11:30 AM

**Centre For Child & Woman Studies
Cordially invites you
For
Webinar On
“Reproductive Rights of
Women in the Changing World:
Expressing Autonomy of Choice”**



Distinguished Speakers



**Hon'ble Mr. Justice Anil
R. Dave
Former Judge, Supreme
Court of India**



**Prof. (Dr.) Poonam
Pradhan Saxena,
Hon'ble Vice Chancellor,
National Law University,
Jodhpur**

**The reproduction of mankind
is a great marvel and
mystery. Had God consulted
me in the matter, I should
have advised him to continue
the generation of the species
by fashioning them out of
clay.**



**Prof. (Dr.) Nishtha
Jaswal
Hon'ble Vice Chancellor,
H.P.NLU, Shimla**



**Ms. Shradha Karol
Advocate, High Court
of Himachal Pradesh**

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**Uttishthat Jaagrut
Praapya Varannibodhat!**

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